

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 989  
(To be answered on the 27<sup>th</sup> June 2019)

INVESTIGATION IN PROCUREMENT OF AIRBUS

989. SHRI RAMESH CHANDER KAUSHIK

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether any scam has taken place in the procurement of Airbus aircrafts since 2004;  
(b) if so, the details thereof;  
(c) whether the Government has made any investigation in this regard; and  
(d) if so, the details and the outcome thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र पक्ष)

(Shri Hardeep Singh Puri)

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(a) to (d): The erstwhile Air India (AI) had placed an order of 68 Boeing Aircraft in December, 2005 and the erstwhile Indian Airlines (IA) had placed an order for 43 Airbus Aircraft in February, 2006. These orders were mainly placed for replacing ageing fleet, improving schedule integrity etc. Central Bureau of Investigation (CBI) registered FIR No. RC-DAI-2013-A-2009 dated 27.02.2013 and FIR No. RC-DAI-2017-A-0020 dated 29.05.2017 on the subject matter and the matter is under investigation with CBI.

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